

# BUSINESS ADVISORY COMMITTEE

## TWENTY-THIRD REPORT

(SECOND LOK SABHA)

The Business Advisory Committee held a sitting on Monday, the 14th April, 1958.

2. The Committee recommend the allocation of time to the following items of legislative and other business as shown against each item :—

- |   |  |
|---|--|
| (1) The Finance Bill, 1958  | 2 days<br>(The House will sit upto 6 P.M. on these days).  |
| (2) The Rice-Milling Industry (Regulation) Bill, 1958.  | 5 hours.   |
| (3) The Indian Oaths (Amendment) Bill, 1958.  | $\frac{1}{2}$ hour.  |
| (4) The Mines and Minerals (Regulation and Development) Amendment Bill, 1958.   | 3 hours<br>(with discretion to the Chair to increase the time by 1 hour if he considers it necessary). |
| (5) The Trade and Merchandise Marks Bill, 1958. (For reference to Joint Committee)  | 3 hours.   |
| (6) No-Day-Yet-Named-Motion to be moved by Shri Chintamani Panigrahi regarding continuous non-payment of workers' dues and wages and conditions of the mine in the Villiers Coal Field, Talcher (Orissa). | 1 hour.  |
| (7) No-Day-Yet-Named-Motion to be moved by Shri Diwan Chand Sharma regarding the Annual Report of the Hindustan Shipyard Private Ltd., for the year 1956-57.  | 2 hours.   |

NEW DELHI,  
The 14th April 1958.

M. ANANTHASAYANAM AYYANGAR,  
Speaker.